

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).25757/2020

(Arising out of impugned final judgment and order dated 20-10-2020 in WP(C) No.3037/2020 passed by the High Court Of Delhi At New Delhi)

PRIYA THAKUR @ KRISHMA RAJPUT

Petitioner(s)

VERSUS

GOVERNMENT OF NCT OF DELHI & ANR.

Respondent(s)

(IA No.125416/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.125415/2020-PERMISSION TO FILE PETITION)

Date : 14-12-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s) Mr. Tripurari Ray, Adv.
Mr. Balwant Singh Billoawria, Adv
Mr. Anirudh Ray, Adv.
Ms. Shilpa Singh, AOR

For Respondent(s) Mr. Chirag M. Shroff, Adv.
Ms. Abhilasha Bharti, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 21.01.2021.

(B.Parvathi)
Court Master

(Beena Jolly)
Court Master